GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3037
TO BE ANSWERED ON 08.08.2023

FUNDS FOR GARIMA GREHS

3037. SHRI PRADYUT BORDLOI:
SHRI KURUVA GORANTLA MADHAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes to extend the contracts for Garima Grehs after the pilot scheme ends in March 2022 and if so, the details thereof;

(b) the measures that the Government intends to undertake to expedite the disbursement of the remaining 20 percent funding, as promised under the 40-40-20 ratio, for Garima Grehs;

(c) the timeline for the release of these funds in this regard;

(d) whether the Government is aware of the pressing situation wherein Garima Grehs, due to insufficient fundings, have resorted to relying on donations, personal contributions and loans and if so, the details thereof;

(e) whether the Government proposes to extend the Garima Greh scheme to the entire LGBTQIA+ community as directed by Hon’ble Madras High Court and if so, the details thereof and if not, the reasons therefor;

(f) whether the Government is considering any proposal to reserve seats for the transgender community in Parliament and State assemblies and if so, the details thereof; and

(g) whether the Government is aware that the shelters for transgender persons under the Garima Greh scheme have been struggling due to not receiving any funds for the past year and if so, the steps taken to ensure speedy disbursal of the promised funds?

ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)

(a) to (d) & (g): Govt has launched Support for Marginalized Individual for Livelihood and Enterprise (SMILE) scheme with sub Scheme "Central Sector scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons" of which Garima Greh is one of the component.
The main aim of Garima Greh is to provide shelter to Transgender persons with basic amenities like shelter, food, medical care and recreational facilities. Besides, it will provide support for the capacity-building/skill development of Transgender persons.

The government supports Community Based Organizations (CBOs) for setting up and maintenance of 12 “Garima Greh” shelter home for transgender persons at Delhi, Thane, Kolkata (2 Garima Greh), Mumbai, Bhubaneshwar, Vadodara, Raigarh, Chennai, Jaipur, Patna and Raipur.

So far, based on the inspection reports and submission of mandatory documents, the remaining 20% of the grant as well as the grant for the subsequent financial year has been also been sanctioned to Garima Greh Raipur, Garima Greh Bhubneshwar and Garima Greh Delhi.

(e) There is no such proposal

(f) No Sir.

(g) Reply has been included in reply to para (a) above.

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